

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.87756 of 2025

Arising Out of PS. Case No.-823 Year-2022 Thana- BHABHUA District- Kaimur (Bhabua)

Munna Singh

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Shyam Bihari Singh, Advocate
For the Opposite Party/s : Mr. Humayou Ahmad Khan, APP

CORAM: HONOURABLE MR. JUSTICE RAJIV ROY
ORAL ORDER

5 18-05-2026 As prayed for by the learned counsel for the
petitioner, list this case on 01.07.2026.

(Rajiv Roy, J)

Adnan/-

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